

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 203 of 2013

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shree Cement Ltd.

..... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Poorva Saigal
Mr. Avinash Menon
Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. C.K. Rai for R-1
Mr. Bipin Gupta for R-2 to 4

ORDER

Reply is being filed today by the learned counsel for the Commission after serving copy on the other side.

Post the matter for hearing on **09.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson